

(18)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1451/(MAH)/2017

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: Ashish Vasanti Shah
V/s.
Petron Engineering Construction Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
12.	Adv. Upendra Mahadik Adv. Adv. Rajesh R. Pawarhar	Adv. for Op Creditor	
	Ms. Khushboo Shah Rajani ilb.	Adv for Corporate Debtor	

ORDER

CP No.1451/ I&BP/NCLT/MB/MAH/2017

For the parties have not agreed for settlement, list this matter for hearing on
22.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)